NATIONAL COMPANY/LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 5/16	TP 40/17	For filing objections & for settlement	433(e) / 433(f)	Spectramat IFM Services Vs Parkway Holdings Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE			
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM				

9620478785 SDHRANAM Shifing Spiles

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ORDER

Counsel for Petitioner is present. Employee of Corporate Debtor is present. Again he requested time to file objections. Time extended as a last chance. List it on 02.02.2018.

Member (I)